	(F	iling under clause (c	ea) of sub-regulation	(2) of regulation 13	the IBBI (Insolvenc	v Resolution Process	for Corporate Perso	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0			0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0	0			0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0			0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	62984250	3	62984250	100.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0			0.00		0		NA
6	Operational creditors (Employees)	0	0			0.00		0		NA
7	Operational creditors (Government Dues)	1	25182527	0	0	0.00		0	25182527	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	2029918	0	0	0.00		0	2029918	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0			0.00		0		NA
Total		5	90196695	3	62984250	100.00	0	0	27212445	